

**N THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 323**

CA-153/2021

In

122/241/242/ND/18

**IN THE MATTER OF:**

M/s. Aperam Stainless Services and Solutions Precision S.A.S

**.....APPLICANT/PETITIONER**

Vs.

M/s. IUP Jindal Metals and Alloys Ltd. & Ors.

**.....RESPONDENT**

**SECTION**

**U/s 241 & 242**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr Dinesh Pardasani Adv and Ms Shania Elias, Advs

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.07.2023.**

Sd/-  
**(Court Officer)**